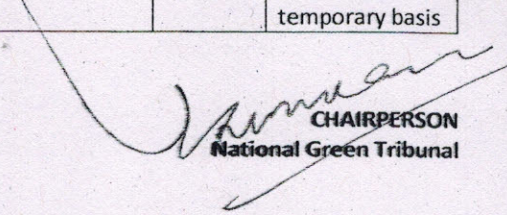


OFFICE ORDER

In exercise of powers conferred under sub-rule (1) of Rule 3 of the National Green Tribunal (Financial and Administrative Powers) Rules, 2011, the arrangement of Benches and allocation of business of judicial work is made as under :

Sr. No.	Name of the Hon'ble Members	From	To	W.E.F.
1.	Hon'ble Mr. Ranjan Chatterjee, Expert Member, Principal Bench, New Delhi	Principal Bench, New Delhi	EZB at Kolkata	17.04.2017 until further order on temporary basis
2.	Hon'ble Prof. (Dr.) P. C. Mishra, Expert Member, EZB, Kolkata	EZB at Kolkata	WZB at Pune	17.04.2017 until further order on temporary basis
3.	Hon'ble Dr. Ajay Deshpande, Expert Member, WZB, Pune	WZB at Pune	PB, New Delhi	17.04.2017 until further order on temporary basis
4.	Hon'ble Dr. Nagin Nanda, Expert Member, SZB, Chennai	SZB at Chennai	PB, New Delhi	17.04.2017 until further order on temporary basis

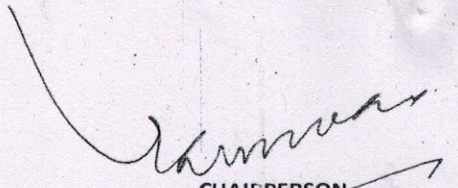

CHAIRPERSON
National Green Tribunal

To,

1. Hon'ble Mr. Ranjan Chatterjee
Expert Member, PB, New Delhi
2. Hon'ble Prof. (Dr.) P. C. Mishra
Expert Member, EZB, Kolkata
3. Hon'ble Dr. Ajay A. Deshpande
Expert Member, WZB, Pune
4. Hon'ble Dr. Nagin Nanda
Expert Member, SZB, Chennai

Copy for information to :

1. Dy. Registrar cum PPS to Hon'ble Chairperson
2. Registrar, NGT Southern Zone Bench at Chennai
3. Registrar, NGT Western Zone Bench at Pune
4. Registrar, NGT Eastern Zone Bench at Kolkata
5. PA to Hon'ble Members
6. PS to Registrar General
7. PA to Dy. Registrar
8. DCA, NGT, PB
9. Consultant (Admin.)
10. Incharge (Protocol Section)
11. S.O. (G.A.)
12. Assistant Registrar (Judicial-2)
13. Consultant (Judicial-1)
14. Court Master of Court No. 1 & 2
15. Bar Association of NGT
16. Website of NGT
17. Notice Board


CHAIRPERSON
National Green Tribunal